

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

35(ND)15

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
26.03.2019**

**NAME OF THE COMPANY: Ms. Ameeta Mehra V/s. M/s. Mehra Developers
& Farms Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

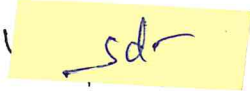
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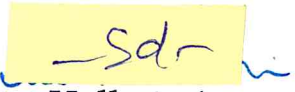
For the Petitioner: Mr. Jeevesh Nagrath, Advocate

For the Respondent: None

ORDER

Renotify this case on 8th April, 2019.


**(V. K. Subburaj)
Member (T)**


**(Ina Malhotra)
Member (J)**